

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA.267 of 1998
(OA.620 of 1996)

Date of Order: 17.7.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

JASAMANJAY PAL

-VS-

UNION OF INDIA & ORS

For the petitioner: Mr. B. B. Chakraborty, counsel.

For the respondents: Mr. B. K. Chatterjee, counsel.

Heard on: 17.7.98.

O R D E R

After hearing the ld. counsel for the parties we direct that the Original Application be listed for hearing on 2.11.98. Miscellaneous Application for early hearing of the O.A. thus stands disposed of. No order as to costs.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman

sb